

**IN THE HIGH COURT OF DELHI AT NEW DELHI  
(ORIGINAL COMPANY JURISDICTION)  
IN THE MATTER OF THE COMPANIES ACT, 1956**

**AND**

**IN THE MATTER OF M/S SHOP ONLINE TRADING (P) LTD. (INPROV.  
LIQN)**

**IN  
C.P.NO. 869/2015**

**SALE NOTICE / HAND BILL**

Sealed tenders/ offers are invited for sale of the following items/articles on "AS IS WHERE IS WHATEVER THERE IS BASIS". The articles/items are lying at Basement, B-194, Jawahar Park, Devli Road, Khanpur, New Delhi.

The reserve price of below mentioned assets/articles is Rs. 2, 50,000/-.

<b>Name of the Items</b>
<b>Cello Tape, Paint Shirt, Bed Sheets, T-Shirt, Night Suite, Shirt, Traveler Bag, Jeans, Track Suit, Frock, Sandal, Ladies Purse, Wiper Blade with Handle, Ladies Top, Ladies Sandal, Gents Shoes, Dettol, Ladies Parellel, Bangles, Dinner Set, Sports Shoes, Hair Clip, Steel Flower Pot, Blanket, Wall Clock Coat, Saree, Photo Frame, Facial Kit Expired, Bra, Hawai Sleeper, Show Pieces, Dustbin Plastic, Teddy Bear, Office Equipments Rack Frame, Used Computers, Scrap Iron, Plastic Scrap etc.</b>

The aforesaid items can be inspected at Basement, B-194, Jawahar Park, Devli Road, Khanpur, New Delhi. between 11.00 A..M. to 4.00 P.M on 12.11.2018.

The interested purchaser/parties may submit their tender to the High Court of Delhi before the date of auction i.e. 15.11.2018 during the working hours of the Hon'ble Court in the sealed envelope/cover marked "Offer for the purchase of the items/articles of M/s Shop Online Trading Pvt. Ltd. (In Prov. Liqn.) accompanied with demand draft or pay order for the offer price in favour of the "**Official Liquidator payable of New Delhi**" towards earnest money amounting to Rs. 25,000/-.

The offer shall be opened on 15.11.2018 before the Hon'ble Company Judge in Chamber (Court No. 46) Delhi High Court, New Delhi. The Tenderers are at liberty to be present at the time of opening of offer. The sale is subject to acceptance of offer by the Hon'ble High Court of Delhi and the goods sold shall be delivered to the successful purchaser within 10 days from the acceptance of the offer by the Hon'ble High Court of Delhi.

The Hon'ble Court may direct inter-se-bidding amongst the tenderers and further reserves the right to negotiate with all the tenderers to raise their offers, it is further made clear that inter-se-bidding if required will take place between the bidders.

No complaint will be entertained after the acceptance of the offer regarding condition of the articles/items.

That this Hand Bill is also available on the website and the notice board of the Hon'ble High Court of Delhi, Ministry of Corporate Affairs and the Official Liquidator i.e. [www.delhihighcourt.nic.in](http://www.delhihighcourt.nic.in), [www.mca.gov.in](http://www.mca.gov.in) & [www.delhiol.com](http://www.delhiol.com)

**PLACE: NEW DELHI**

**DATE: 8-11-2018**

  
**(D.K.SINGH)**

**OFFICIAL LIQUIDATOR  
HIGH COURT OF DELHI  
8<sup>TH</sup> FLOOR, LOK NAYAK BHAWAN,  
KHAN MARKET, NEW DELHI-110003  
Ph. 011-24693393**